

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1367 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.09.2018

NAME OF THE PARTIES: Dalmia Cement Ltd
Vs

Hiranandani Palace Garden

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

10. **C.P. (IB)-1367(MB)/2017**

At request of the Petitioner Counsel, list this matter on 30.10.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)